

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 72 OF 2016

Dated: 11th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

Jindal Steel & Power Ltd.

....Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Bhuraria
Ms. Divya Chaturvedi
Ms. Arunima Kedia
Mr. Rajesh Garg

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R.2

ORDER

List the matter on **15.03.2017**. In the meantime, pleadings be completed.

**(I.J.Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**